

Statement for quarterly compilation of data:

CASES INSTITUTION AND DISPOSAL IN THE SECOND QUARTER ENDING YEAR, 2018

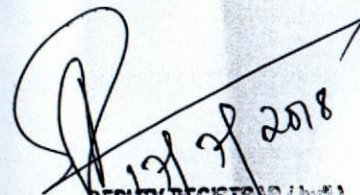
HIGH COURT OF SIKKIM

Name of the High Court	Quarter	Cases brought forwarded from the previous Year (Nos.) (Civil/Criminal)			Freshly instituted cases (Nos.) (Civil/Criminal)			Disposed of cases (Nos.) (Civil/Criminal)			Pending cases at the end of the Quarter (Nos.)		
		Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)	Civil	CrI.	(Civ.+CrI.)
High Court of Sikkim	II	157	65	222	47	12	59	29	13	42	175	64	239

ANNEXURE-II

STRENGTH OF JUDGES

Total Sanctioned Strength (II Qtr.)	Total Working Strength (II Qtr.)	Vacancy
03	03	NIL


 13/7/2018
 DEPUTY REGISTRAR (Jud.)
 High Court of Sikkim
 Gangtok